

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)292 (MB)/2017
MA 170/2018, 166/2018, 334/2018
MA 473/2018, IA 334/2018, IA 420/2018
INVP 21/2018, MA ___/2018, MA 377/2017,
MA 425/2017, MA 501/2017, MA 565/2017,
MA 602/2017, MA 549/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd

Vs

Bharati Defence & Infrastructure Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

24. **MA 170, 166, 334, 473/2018, IA 334/2018, IA 420/2018, INVP
21/2018, MA ___/2018, MA 377/2017, MA 425/2017, MA
501/2017, MA 565/2017, MA 602/2017, MA 549/2017 in C.P.(IB)-
292(MB)/2017**

List this matter on 5.9.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)